

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

Customs Appeal No. 50289 of 2020

Interglobe Aviation LTD.

Central Wing, Ground Floor,
Thapar House, 124 Janpath
New Delhi-110001

Appellant

Versus

Commissioner of Customs,

Air Cargo, New Customs House,
IGI Airport, New Delhi-110037

Respondent

Appearance

Shri B L Narasimhan and Ms. Jyoti Pal, Advocates for the Appellant
Shri Sunil Kumar, Authorised Representative of the Department for the Respondent.

Coram:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing/ Decision: January 15, 2021

ORDER SHEET

The order impugned in the present appeal passed by the Commissioner of Customs (Appeals) is set aside and the appeal is allowed. For order, see order of date passed in Customs Appeal No. 50246 of 2020.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)

Archana